

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is hereby notified that the cases listed before the Hon'ble Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Ms. Justice Moksha Khajuria Kazmi on 21st of October, 2023, shall now be taken up for hearing on 20th of October, 2023, and the cases listed before the Single Bench of Hon'ble the Chief Justice on 20th of October, 2023, shall now be taken up for hearing by His Lordship on 21st of October, 2023, accordingly.

By Order.

Dated:- 16-10-2023.

Sd/-
Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble the Chief Justice.
2. Secretary and Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi.
... for information.
3. Incharge NIC.
4. Shri Ahmad Ali, Assistant Registrar.
5. Shri Tajamul Hussain, Software Developer.
... for information and further necessary follow up.
6. Notice Boards.
7. Office file.

Dated 16.10.23
Registrar Judicial